

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 260**

**TO BE ANSWERED ON THE 2<sup>ND</sup> DECEMBER, 2025/ AGRAHAYANA 11, 1947  
(SAKA)**

**DISASTER MITIGATION, RECOVERY AND RECONSTRUCTION PROJECTS**

**†260. SMT. VIJAYLAKSHMI DEVI:  
SHRI CHANDAN CHAUHAN:  
SHRI RAHUL SINGH LODHI:  
SHRI VIJAY BAGHEL:  
SHRI PRAVEEN PATEL:  
SHRI RAVINDRA SHUKLA AL/AS RAVI KISHAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the mitigation, recovery and reconstruction projects approved by the High-Level Committee (chaired by the Union Home Minister);**
- (b) the criteria adopted for selection of States and cities for the said projects;**
- (c) the total amount of financial assistance provided to States and Union Territories under the National Disaster Mitigation Fund (NDMF) and related schemes in 2025-26; and**
- (d) the steps taken to enhance flood resilience and disaster preparedness in the cities selected under the Urban Flood Risk Management Programme (UFRMP)?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

- (a) The details of the mitigation, recovery and reconstruction projects approved by the High-Level Committee (HLC) is at Annexure-I.**

**(b) Fifteenth Finance Commission (XV-FC), taking cognizance of need for mitigation at both the national and State levels recommended fund provisions under National Disaster Mitigation Fund (NDMF) for community-based local initiatives, pursuing an approach which promotes adjustment with hazards through soft measures. The fund allocation under NDMF is Rs. 13,693 crore i.e. 20 per cent of the total allocation for the National Disaster Risk Management Fund (NDRMF) of Rs. 68,463 crore.**

**Out of this, XV-FC has earmarked fund allocation of Rs. 5,950 crore for four priority areas viz. Catalytic Assistance to Twelve Most Drought-prone States; Managing Seismic and Landslide Risks in Ten Hill States; Reducing the Risk of Urban Flooding in Seven Most Populous Cities and Mitigation Measures to prevent Erosion.**

**From the remaining allocation under NDMF, the mitigation projects/ programmes of the States are conducted on the basis of the important factors such as risk exposure (area and population) and hazard and vulnerability.**

**Similarly, XV-FC has also recommended fund allocation of Rs. 20,539 crore under Recovery and Reconstruction (R&R) funding window under National Disaster Response Fund (NDRF) i.e. 30% of the total allocation of the NDRMF of Rs. 68,463 crore.**

**The allocation from R&R Funding Window for recovery and reconstruction activities after any severe disaster event damaging critical and important social infrastructure is made based on the second-stage assessment through Post Disaster Needs Assessment (PDNA) undertaken by the State Government.**

**The Central Government has framed the guidelines for constitution and administration of NDMF on 28.02.2022. The guidelines outline the criteria for mitigation projects to be undertaken under NDMF. As per the provisions of the guidelines, NDMF is exclusively for the purpose of mitigation projects in respect of disasters covered in National Disaster Response Fund guidelines dated 12.01.2022. In addition, mitigation measures for Heatwave and lightning can also be taken up from NDMF.**

**The Central Government has also framed the guidelines for constitution and administration of R&R Funding Window under NDRF on 14.08.2024.**

**The guidelines of NDMF and R&R funding window under NDRF are available at the website [www.ndmindia.mha.gov.in](http://www.ndmindia.mha.gov.in).**

**(c) Details of total amount of financial assistance provided to States during the year 2025-26 under the NDMF are at Annexure-II.**

**(d) Under the approved programs for the cities selected under Urban Flood Risk Management Programme (UFRMP) and UFRMP Phase-2, several**

**structural measures such as construction of new physical infrastructure, upgrading existing critical infrastructure, Restoration and rejuvenation of water bodies, protection of flood management structure, establishing new nature-based solution, etc. to enhance flood resilience have been approved. Further several non-structural measures such as Risk & Vulnerability assessment, setting up of Early Warning Systems and Community Awareness and Engagement and Flood Resilient Urban Planning are also included in the approved programme.**

**For the project related to Urban Flooding, the Fifteenth Finance Commission in its report recommended financial assistance for integrated solution for flood management and urban flooding prevention for seven cities three metros viz. Mumbai, Chennai and Kolkata and four cities viz. Ahmedabad, Bengaluru, Hyderabad, and Pune. UFRMP Phase-2 was considered for eleven (11) cities viz. Bhopal, Bhubaneswar, Guwahati, Jaipur, Kanpur, Patna, Raipur, Trivandrum, Vishakhapatnam, Indore and Lucknow. The key determinants for the selection of these cities are primarily based on physical, environmental, socio-economic and climatic factors as well as the State capitals prone to floods, most populous cities within the State, with a population of more than 10 lakh.**

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**Details of the mitigation, recovery and reconstruction projects approved by the High-Level Committee**

**Details of mitigation projects:-**

<b>Programme/Project/Scheme</b>	<b>Date of approval by HLC</b>	<b>Total financial outlay Approved by HLC</b>	<b>Central Share from NDMF</b>
<b>Urban Flood Risk Mitigation Programme [for seven cities] For Chennai For Kolkata, Bengaluru, Hyderabad, Mumbai, Pune and Ahmedabad</b>	<b>27.11.2023 25.07.2024</b>	<b>3075.65</b>	<b>2482.62</b>
<b>Glacial Lake Outburst Flood (GLOF) Risk Mitigation Programme (4 States viz. Uttarakhand, Himachal Pradesh, Arunachal Pradesh and Sikkim)</b>	<b>25.07.2024</b>	<b>150.00</b>	<b>135.00</b>
<b>Programme for Landslide Risk Mitigation [15 States viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Uttarakhand, Himachal Pradesh, Maharashtra, Karnataka, Tamil Nadu, Kerala and West Bengal]</b>	<b>07.11.2024</b>	<b>1000.00</b>	<b>900.00</b>
<b>Programme for Catalytic Assistance to 12 most drought prone States [12 States viz. Andhra Pradesh, Bihar, Gujrat, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Tamil Nadu, Telangana and Uttar Pradesh]</b>	<b>28.01.2025</b>	<b>2022.16</b>	<b>1200.00</b>
<b>Mitigation Project for Lightning Safety in the 50 most lightning prone districts [10 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Meghalaya, Odisha, Uttar Pradesh and West Bengal]</b>	<b>28.01.2025</b>	<b>186.78</b>	<b>121.14</b>
<b>Urban Flood Risk Mitigation Project (Phase-II) [Eleven (11) cities viz Bhopal, Bhubaneshwar, Guwahati, Jaipur, Kanpur, Patna, Raipur, Trivandrum, Vishakhapatnam, Indore and Lucknow]</b>	<b>30.09.2025</b>	<b>2444.42</b>	<b>2200.00</b>
<b>Restoration and rejuvenation of 24 wetlands of Assam</b>	<b>30.09.2025</b>	<b>692.05</b>	<b>519.04</b>

**Details of recovery and reconstruction projects: -**

<b>Brief details of Project (as per State's PDNA Report)</b>	<b>Date of approval by HLC</b>	<b>Total financial outlay Approved by HLC</b>	<b>Central Share from NDRF</b>
<b>For the State of Uttarakhand</b>  <b>Recovery and Reconstruction activities in the aftermath of Joshimath Subsidence</b>	<b>27.11.2023</b>	<b>1658.17</b>	<b>1079.96</b>
<b>For the State of Sikkim</b>  <b>Recovery and Reconstruction activities in the aftermath of GLOF 2023</b>	<b>25.03.2025</b>	<b>555.7</b>	<b>338.45</b>
<b>For the State of Himachal Pradesh</b>  <b>Recovery and Reconstruction activities in the aftermath of Monsoon Flood/Landslide 2023</b>	<b>13.06.2025</b>	<b>2006.4</b>	<b>1504.8</b>
<b>For the State of Assam</b>  <b>Recovery and Reconstruction activities in the aftermath of Flood &amp; landslide in 2022</b>	<b>30.09.2025</b>	<b>1270.788</b>	<b>1016.63</b>
<b>For the State of Kerala</b>  <b>Recovery and Reconstruction activities in the aftermath of Wayanad Landslide 2024</b>	<b>30.09.2025</b>	<b>260.56</b>	<b>260.56</b>

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**ANNEXURE-II**  
**L.S.US.Q.NO. 260 FOR 02.12.2025**

**Details of total amount of financial assistance provided to States under the National Disaster Mitigation Fund (NDMF) (as on 24.11.2025)**

**(Rs. In Crore)**

NDMF Release Project-wise	Urban Flood Risk Mitigation Programme		Urban Flood Risk Management (UFRMP) PHASE - II		National Glacial Lake Outburst Floods (GLOF) Risk Mitigation Programme			National Landslide Risk Management Programme (NLRMP)		Catalytic assistance to 12 most drought prone states for Drought Mitigation		Mitigation Project for Forest Fire Management		Mitigation Project for Lightning Safety	
State/ Year	NDMF Allocation	Released	NDMF Allocation	Released	NDMF Allocation	Released		NDMF Allocation	Released	NDMF Allocation	Released	NDMF Allocation	Released	NDMF Allocation	Released
Release Year		2024-25				2024-25	2025-26								
Andhra Pradesh			200.00							100.00	50.00	16.63	-	9.94	-
Arunachal Pradesh					40.50	1.83		45.00				13.06	-		-
Assam			200.00					60.30				26.79	-		-
Bihar			200.00							100.00			-	16.47	-
Chhattisgarh			200.00									63.04	-	12.11	-
Gujarat	243.90	73.17								100.00		7.79	-		-
Himachal Pradesh					31.50		9.45	125.10				7.34	-		-
Jharkhand										100.00		21.95	-	12.11	-
Karnataka	238.73	71.62						64.80		100.00	50.00	30.20	-		-
Kerala			200.00					64.80				14.13	-		-
Madhya Pradesh			400.00							100.00	50.00	88.80	-	16.47	-
Maharashtra	750.00	225.00						90.00		100.00	50.00	48.24	-	12.11	-
Manipur								45.00				24.76	-		-
Meghalaya								45.00				12.40	-	5.58	-
Mizoram								45.00				27.52	-		-
Nagaland								45.00				20.87	-		-
Odisha			200.00							100.00	50.00	56.77	-	12.11	-
Rajasthan			200.00							100.00	50.00		-		-
Sikkim					36.00	8.35		45.00	13.50				-		-
Tamil Nadu	500.00	114.75						45.00		100.00	50.00	9.48	-		-
Telangana	250.00	75.00								100.00	50.00	24.33	-		-
Tripura								9.90					-		-
Uttar Pradesh			400.00							100.00			-	16.47	-
Uttarakhand					27.00		8.10	125.10	4.54			15.06	-		-
West Bengal	500.00	150.00						45.00					-	7.76	-

\*In addition, a project for Restoration and Rejuvenation of 24 Wetlands of Assam has also been approved for the State of Assam with allocation from NDMF of Rs. 519.04 Crore.

\*The fund allocation of Rs. 217.16 crore from NDMF has been approved for DRR for the State of Sikkim based on the State's Post Disaster Needs Assessment (PDNA) Report.

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